

HIGH COURT OF UTTARAKHAND, NAINITAL

Order No. 01

Dated:- 03.01.2019

In exercise of the powers conferred under Rule 10 Chapter V of Rules of the Court, 1952, as applicable to the High Court of Uttarakhand, Hon'ble the Chief Justice, High Court of Uttarakhand is pleased to nominate the following Judges of High Court of Uttarakhand as Vacation Judges, who will exercise the powers conferred under Sub rule (1) of Rule 10 of the above mentioned Rules:-

Name of the Hon'ble Judges

Duration

- | | |
|--|--------------------------|
| 1. Hon'ble Mr. Justice Narayan Singh Dhanik | 14.01.2019 to 20.01.2019 |
| 2. Hon'ble Mr. Justice Ramesh Chandra Khulbe | 21.01.2019 to 27.01.2019 |
| 3. Hon'ble Mr. Justice Ravindra Maithani | 28.01.2019 to 03.02.2019 |
| 4. Hon'ble Mr. Justice Sharad Kumar Sharma | 04.02.2019 to 10.02.2019 |

The Vacation Judge shall hold Court on every day except Saturday, Sunday and other Gazetted Holidays from 11:00 a.m. onwards and will take all urgent matters only, except contempt matters. No. application will be entertained in pending civil cases. The urgent petitions can be filed in the Registry on any working day between 10:00 a.m. to 01:30 p.m. Fresh cases filed on 11.01.2019 will be taken up on re-opening of the Court i.e. on 11.02.2019.

By order of Hon'ble the Chief Justice

Sd/-

Registrar General


No. 49...../UHC/2019

Dated:- 03.01.2019

Copy forwarded to the following for information:-

1. Advocate General, High Court of Uttarakhand, Nainital.
2. President, High Court Bar Association, Nainital.
3. Government Advocate, High Court of Uttarakhand, Nainital.

4. Chief Standing Counsel, High Court of Uttarakhand, Nainital.
5. Additional Chief Standing Counsel, Government of U. P., High Court of Uttarakhand.
6. Assistant Solicitor General, Government of India, High Court of Uttarakhand, Nainital.
7. Registrar (Infrastructure), Registrar (Inspection/Protocol), Registrar (Judicial), Registrar (Computer), High Court of Uttarakhand, Nainital.
8. P. P. S. to Hon'ble the Chief Justice.
9. Head P. S./P. S./P. A. to Hon'ble Judges, High Court of Uttarakhand, Nainital.
10. P.S. to Registrar General, High Court of Uttarakhand, Nainital.
11. Deputy Registrar (Accounts/Inspection/Record/Judicial).
12. Assistant Registrars of the Court.
13. Management Officer/C. P. O. of the Court.
14. Librarian/System Analyst.
15. Head Bench Secretary/Bench Secretaries of the Court.
16. All Section Officers of the Court.
17. Guard file.
18. Notice Board.


3/1/2018
Registrar (Judicial)